

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP-113/97 in
OA-983/96

New Delhi, this the 12th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J)
Hon'ble Mr. N. Sahu, Member(A)

Kamala Prasad
S/o Sh. Sukhai Khatik
R/o RZ-215/B, Raj Nagar Part I
Palam Colony, New Delhi

...Applicant

(By Advocate : Sh.U. Srivastava)

Versus

1. Sh. R.S. Kaushik,
Central Provident Fund Commissioner
HUDCO Vishala Building
Bhikaji Cama Place
New Delhi
2. Sh. R.D. Sharma,
Regional Provident Fund Commissioner
West Bengal
13, Lindsay Street,
Calcutta - 16

...Respondents

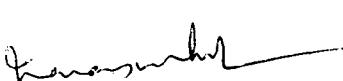
(By Advocate : Shri M.K. Gupta)

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J) -

The order complained against is shown to us that has been complied with. It is stated that the payment of Rs.535/- have already been made to the party by way of a M.O. as early as in the year 1984 itself, yet under our orders the respondents have now paid Rs.535/- again and the same amount may be treated as the cost in this petition for the delay occurred.

The CP is disposed of. Notice is discharged.


(N. Sahu)
Member(A)

/Kant/


(Dr. Jose P. Verghese)
Vice Chairman(J)